Note 1

A. The amount admitted (12,50,000 equity shares at Rs. 10)- each ) as per the annual return filed with ROC.

	1 Bu	SINO		
Total	Buldana Urban Credit Care Private Limited 16-07-2025	Name of creditor		
	16-07-2025	Date of Receipt	Details of Claim Received	
3,50,00,000	3,50,00,000	Date of Receipt Amount claimed	aim Received	
1,25,00,000	1,25,00,000	Amount of Claim admitted	Details of Claim Admitted	
	1,25,00,000 Shareholder	Nature of Claim		
	NIL	Amount Covered by Security Interest		, , , , , , , , , , , , , , , , , , , ,
	NIL	Amount Covered by gurantee		
	NIL	Amount Whether Covered by Related Party gurantee ?		
0.458	0.458	% of Voting Share in SCC, if applicable		
	NIL	Amount of any mutual Amount of Contigent Claim dues, that daim under may be set verification off		
	NE.	Amount of any mutual dues, that may be set- off		
	NIL	Amount of claim under verification		
2,25,00,000	2,25,00,000	Amount of claim not admitted		
	Note 1	Remarks, if any		Amount in Rs

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Vinkem Labs Limited GN: U24231TN1994PLC029622

Date of commencement of Liquidation: 12th June 2025

LIST OF STAKEHOLDERS
Summary as on 31st October 2025

PROFESSIONAL TOTAL